

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION NO. 1239
ANSWERED ON 29.07.2026

POOR STATE OF ITIs IN KARNATAKA

1239. SHRI JAGGESH

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has taken note of reports highlighting the poor state of Industrial Training Institutes (ITIs) in Karnataka, where many trainees are reportedly completing courses without obtaining the prescribed credentials;
- (b) whether nearly half of the trainer posts in Government ITIs in Karnataka are vacant and only a small proportion of registered enterprises are engaging apprentices, thereby affecting the quality of vocational training and employability of trainees; and
- (c) whether Government proposes to upgrade more ITIs in Karnataka under the National Scheme for Industrial Training Institute (ITI) Upgradation and take to fill trainer vacancies, if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) The Directorate General of Training (DGT), under the Ministry of Skill Development and Entrepreneurship (MSDE), implements the Craftsmen Training Scheme (CTS) through a network of Industrial Training Institutes (ITIs) for skilling the youth. Under CTS, training is imparted in 170 courses through 13,856 ITIs (Government - 3,328 & Private – 10,528) across the country. In State of Karnataka, at present, CTS courses are offered in 1307 ITIs, including Private ITIs.

Under CTS, trainees are assessed through both practical and theory examinations upon completion of training. The practical examination is conducted by the State Governments at the respective ITIs, while the theory examination is conducted by the DGT through the All India Trade Test (AITT). Trainees who successfully qualify in both examinations are awarded the National Trade Certificate (NTC). During the period 2014–2024, 5,20,569 trainees from ITIs in Karnataka got certified under the CTS.

(b) The day-to-day administration of Government ITIs, including engagement and recruitment of instructors, is under the jurisdiction of the respective State Governments/UT Administrations. However, to improve the quality of vocational training, the DGT has launched the National Instructor Management System (NIMS), a national digital registry to maintain a verified database of instructors and strengthen instructor management across ITIs. Further, from the academic session 2026 onwards, admissions are permitted only in those trades/units in ITIs where a qualified instructor is mapped on the NIMS portal.

In Karnataka State, 2,790 establishments have engaged 3,72,196 apprentices under the Apprentices Act, 1961 during FY 2022–23 to FY 2026–27 (up to June 2026). Further, apprenticeship opportunities are continuously expanded through industry participation and capacity-building measures under the National Apprenticeship Promotion Scheme (NAPS-2). Establishments across sectors are encouraged to engage apprentices, while ITIs, Regional Directorates of Skill Development and Entrepreneurship, State Governments and other stakeholders facilitate awareness generation and apprenticeship promotion activities.

(c) The Pradhan Mantri Skilling and Employability Transformation through Upgraded ITIs (PM-SETU) Scheme aims to enhance the overall quality and relevance of vocational training in the country.

The selection of ITIs under the Pradhan Mantri Skilling and Employability through Upgraded ITIs (PM-SETU) Scheme is led by the respective State/UT Governments in consultation with industry, ensuring alignment with emerging skill needs and local industrial potential.

The State Government of Karnataka has identified two clusters under the PM-SETU Scheme, with Two (2) Hub ITIs and Eight (8) spoke ITIs. The list of Hub and Spoke ITIs in Karnataka is available at ***Annexure-1***. So far, no proposal or Strategic Investment Plan (SIP) from the State is pending for consideration or approval before the National Steering Committee (NSC).

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 1239 ANSWERED ON 29.07.2026

The Hub and Spoke ITIs identified by Government of Karnataka

Sr. No	State Name	District	Hub ITI	Spoke ITI
1	Karnataka	Bengaluru Urban District	Govt. ITI, Peenya	Govt. ITI, B.T. Center, Tumkur Road, Bangalore
2				Govt. ITI, Domlur, Bangalore
3				Govt. ITI(W), Hosur Road, Bangalore
4		Bangalore Rural district		Govt. ITI, Devanahalli
5		Kalaburagi district	Govt. ITI, Kalaburagi	Govt. ITI, Jevargi
6				Govt. ITI, Sedam
7				Govt. ITI, Kalaburagi (W)
8				Govt. ITI, Afzalpura
